IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 116

COMP.APPL/ 83(CH)2023
COMP.APPL/ 86(CH)2023
COMP.APPL/ 188(CH)2023
And

CP No. 109/Chd/Hry/2022

IN THE MATTER OF:
Avinash Chander Gumber ... Petitioner

Versus

Jayem Auto Industries Pvt. Ltd. ... Respondent

Under Section: 241, 242, 244(1), CA 2013
Rule: 11 of NCLT, 2016

Order delivered on 05.04.2024

Due to Paucity of time, the matter could not be taken up today, hence adjourned to 31.05.2024.

Sd/-

Court Officer

April 5, 2024
Mamta